



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 07.05.2025

NOTICE

Please take notice that the matters listed in **the Court of Chairperson on 07.05.2025 at 02:00 PM** will not be taken up for hearing. The next dates of Hearing in the matters will be notified later.

Further please take notice that the matter listed at **item no. 11 in the Supplementary Cause List of the Court of Chairperson on 07.05.2025 at 02:00 PM** under the head “**For Judgment**” will now be pronounced at **10:30 AM**.

By order of Hon'ble Chairperson
-Sd/-
Registrar